

NOTICE

IT IS HEREBY NOTIFIED for the information of the advocates, litigants and parties appearing in person that on **Friday, 07th February, 2025**.

I

From 10.30 a.m to 11.00 a.m., The **Hon'ble Shri Justice M. S. Karnik** and the **Hon'ble Ms. Justice Nivedita P. Mehta** will sit singly and will take up the matters pertaining to the Single Bench as per the board notified.

II

Soon after the Single Bench work is over The Special Division Bench comprising of the **Hon'ble Shri Justice M. S. Karnik** and the **Hon'ble Ms. Justice Nivedita P. Mehta** will take up the matters as per the board notified separately.

High Court of Bombay at Goa,
Porvorim, Goa.

Date : 06.02.2025

Sd/-
(Sudhir S. Shirgaonkar)
Registrar (Judicial)